

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:443
ANSWERED ON:23.02.2001
POSTS ABOLISHED AS PER TH PAY COMMISSION RECOMMENDATIONS
JAGDAMBI PRASAD YADAV

Will the Minister of FINANCE be pleased to state:

- (a) the number of posts abolished on the recommendations of Fifth Pay Commission, category-wise, so far out of the proposed abolishment of three lakh posts;
- (b) the number of posts, category-wise are likely to be abolished by 31st March, 2001;
- (c) whether the Government proposed for more curtailment in the number of Central Government employees from 2001-2002; and
- (d) if so, the details thereof ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL) :

(a) to (d) Decision to abolish posts is taken on the basis of functional need and justification for performing assigned functions. Recommendations of the Fifth Pay Commission, the recommendations of the Expenditure Reforms Commission, Report of the Staff Inspection Unit and austerity instructions issued by Government provide relevant inputs for this purpose. The abolition of posts is therefore a continuing process spread across all Ministries/ Departments and no data is centrally compiled regarding the number abolished on various counts.